

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO.1169

TO BE ANSWERED ON MONDAY THE 6TH DECEMBER, 2021
AGRAHAYANA 15, 1943 (SAKA)

HS CODES AND TARIFF RATES

1169. SHRI KESINENI SRINIVAS:

Will the Minister of FINANCE be pleased to state:

- (a) the HS Codes and the tariff rates of the products for which the tariffs have been raised during the last five years;
- (b) the segregation of the HS Codes of these products according to the BEC (Rev 5) classification and for which category of products tariffs have been raised the most;
- (c) whether these tariff increases have catered to correct the inverted-tariff structure problem; and
- (d) if so, the details thereof along with the other non-tariff measures that the Government is taking in this direction?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a), (b), (c) and (d): Tariff rates have been increased in the ranges of 2.5% to 70% for 1170 Harmonized System (HS) Codes at 8-digit level in the last 5 years. Tariff rates are based on the Harmonized System Nomenclature (HSN) codes prescribed by World Customs Organization (WCO). These are not based on BEC (Rev 5) classification. These tariff increases and non-tariff measures have multiple objectives such as correcting inverted duty structure, encouraging domestic manufacturing etc.
